NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

50

C.S.P. No. 601/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017

NAME OF THE PARTIES: Western Outdoor Interactive Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Herman Sille Designation Signature

1. Herman Sille Designation Signature

ORDER

CSP 601/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 14.9.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)